



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL
PRADESH]

NOTICE

It is for information to all concerned that on 25.11.2024

(Monday):-

1. Item Nos. 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 44, 45, 46, 47, 48, 51, 52, 53, 57, 60, 61, 63 and 64 listed before the Single Bench of Hon'ble Mr. Justice Manash Ranjan Pathak will be taken up by the Single Bench of Hon'ble Mr. Justice Kaushik Goswami after rising of the Hon'ble Division Bench-I.
2. The matters listed before the Single Bench of Hon'ble Mr Justice Kaushik Goswami are deferred and will be notified later on. Urgent matters, if any, arising out of the said deferred matters, mention may be made before His Lordship.

BY ORDER

Dated, Guwahati, the 22nd November, 2024.